(c) and (d) BSNL has increased its footprint of 3G and 4G services (in limited areas). Further, the Government has approved the revival plan for Bharat Sanchar Nigam Limited (BSNL) on 23.10.2019 which *inter alia*, includes administrative allotment of spectrum to BSNL for providing 4G services. With the introduction of 4G services in the country on pan-India basis, BSNL will increase its subscriber base.

Indian Telegraph Act

2903. SHRI PARTAP SINGH BAJWA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Ministry collects data on the invoking of the Indian Telegraph Act by all Ministries of Government and if so, the details thereof; and

(b) whether the Ministry is informed by other Ministries when the Act is involved and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) No, Sir. Ministry of Communications does not collect data on invoking of the Indian Telegraph Act by the Ministries of the Government. Ministry of Communications is not informed by other Ministries when the Act is involved.

Pending proposal from North Eastern Region

2904. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) present status of projects which are under process in North Eastern Region especially in Assam;

(b) details of total number of Detailed Project Report (DPR) received by Government on various Projects from State Governments of North Eastern Region particularly from Assam for last three years and till date;

(c) by when these DPRs will get final approval and sanction order for implementation as well as reasons for delay in sanctioning these DPRs; and

(d) criterion fixed by Government towards sanctioning a project on priority basis as well as procedures being adopted to expedite process of getting clearance or approval from concerned Ministry?